

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-518/99

New Delhi this the 3rd day of June, 1999. Hon'ble Sh. S.P. Biswas, Member(A)

Dr. C.B. Singh,
S/o Sh. Jagdish Prasad,
Technical Officer,
Division of Agronomy,
Indian Agricultural Research
Institute, Pusa Road,
New Delhi.

Applicant

(through Ms. Mridula Ray, advocate - Not present)

## versus

Indian Agricultural Research Institute under I.C.A.R. through its Director, Pusa Road, New Delhi.

.... Respondent

(through Sh. V.K. Rao, advocate)

## ORDER

None is available for the applicant even on the second call. The case is dismissed for default and non-prosecution.

(S.P. Biswas)
Member(A)

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